

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**RA-245/2018 in
OA-1597/2017**

New Delhi this the 3rd day of December, 2018.

Hon'ble Ms. Praveen Mahajan, Member (A)

Sh. Vidya Sharan Tiwari, 68 years
S/o Late Sh. G.D. Tiwari,
R/o C/o Sh. Aman Kumar,
Mahendra Singh Khoswal,
92-A, First Floor, Gali No.1,
Shakarpur Khas, Near Sanjay Park,
New Delhi-110092.

.... Review Applicant

Versus

Union of India through its

1. Secretary,
Department of Indian Posts,
O/o Secretary (Posts),
Dak Bhawan, New Delhi-110001.
2. Assistant Director (PMU),
O/o Chief Post Master General,
Meghdoor Bhawan, Patna,
(Bihar).
3. Superintendent of Post Offices,
Beltiah (West Champaran) Sub-Division,
Bihar-8456438.
4. Inspector of Post Offices,
(Department of Post),
Bettiah, East Sub-Division,
Bettiah.

.... Respondents

ORDER (By Circulation)

Existence of error apparent on the face of record is *sine qua non* for entertainment of the review application.

2. I have perused the judgment under review as also the grounds of review. I do not find any error apparent on the face of record warranting interference in exercise of the review jurisdiction.
3. Review Application is accordingly dismissed in circulation.

**(Praveen Mahajan)
Member (A)**

/Vinita/